

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER WARD 3(1) VS THE REGISTRAR OF COMPANIES WEST BENGAL &amp; DESOLATE CONSTRUCTION PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearances (via video conferencing/physically)**

Mr. M.K.Barua, DROC ] For ROC, W.B.

**O R D E R**

1. Ld. Authorized Representative for ROC, W.B. present.
2. None appears for Income Tax Officer.
3. This matter adjourned to **18.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**